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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/67/2016  
NAME OF THE PETITIONER(S) : P.M. Johny & another  
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhasakar  
Priyadarsini  
Aichi Jain

For Respondents

akrnt  
for T.K. Bhasakar

2. Chandramouli Prabhakar  
(S) R. Venkateswaram

Counsel for Petitioners

Chandramouli  
for R. Venkateswaram

**ORDER**

Counsel representing both the parties are present. The matter is posted for submitting arguments by the respondents. Time extended at request. Put up on **04.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)